NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

T.P. No.	Purpose	Section	Name of the Parties
			M/s. / Mr.
	T.P. No.	T.P. No. Purpose	T.P. No. Purpose Section

C.A. No.	I.P. NO.	Purpose	Section	M/s. / Mr.
CP(IB)No. 24/BB/ 2017	(*)	Hearing	Section-8 & 9 of I&B Code	STULZ-CHSPL (India) Pvt. Ltd. Vs. Teekays Interior Solutions Pvt. Ltd.

SIGNATURE SL. NAME (IN CAPITAL) NO. & PHONE NUMBER REPRESENTATION TO WHOM

Abhijik Ahr Gr Agraa degel 9663309317

Column)

Counsel for petitioners is present. Counsel for respondents is also present. Counsel for respondents requested time to file objections.

Time extended till 04.08.2017 finally.

MEMBER (J)

MEMBER (T)